

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01319/2019**

**DATED THIS THE 22<sup>ND</sup> DAY OF OCTOBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

P. Nagesh Goud,  
Aged 28 years,  
S/o P. Venkataramulu Goud,  
GDS MD/MC, L.K. Doddi BO,  
a/w Yergera SO, under Raichur HO,  
Residing at L.K. Doddi village 584 113,  
Raichur Taluk, Raichur District

....Applicant

(By Advocate Shri B. Venkateshan - through voice call)

Vs.

1. The Union of India,  
Represented by the Secretary,  
Department of Posts, Dak Bhavan,  
New Delhi 110 001

2. The Chief Postmaster General,  
Karnataka Circle, Bangalore 560 001

3. The Postmaster General,  
North Karnataka Region, Dharwad 580 001

4. The Superintendent of Post Offices,  
Raichur Division, Raichur 584 102

.....Respondents

(By Shri N. Amaresh, Senior Panel Counsel - through video conference)

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri N. Amaresh, learned counsel representing the respondents, stated that the relief claimed for in the present Original Application has already been granted to the applicant and, therefore, nothing survives in the present case.

2. The fact as stated by Shri N. Amaresh has not been disputed by Shri B. Venkateshan, learned counsel representing the applicant.
3. Accordingly, the OA is disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

/ksk/

**Annexures referred to by the applicant in OA No. 170/01319/2019**

Annexure A1	Copy of the applicant's secondary education marks card
Annexure A2	Copy of the applicant's OBC certificate
Annexure A3	Copy of the Memo dated 06.06.2014
Annexure A4	Copy of the Memo dated 19.06.2014
Annexure A5	Copy of the Memo dated 11.07.2016
Annexure A6	Copy of the OM dated 12.12.2010
Annexure A7	Copy of the OM dated 14.05.2015
Annexure A8	Copy of the OM dated 27.08.2017
Annexure A9	Copy of the OM dated 28.03.2019
Annexure A10	Copy of the Memo dated 11.11.2019
Annexure A11	Copy of the applicant's application dated 23.11.2019
Annexure A12	Copy of the applicant's representation dated 23.11.2019
Annexure A13	Copy of the applicant's representation dated 25.11.2019

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